

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF FUNBARS
HOSPITALITY PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Funbars Hospitality Private Limited
2.	Date of incorporation of corporate debtor	18/02/2014
3.	Authority under which corporate debtor is incorporated / registered	Ministry of Corporate Affairs, ROC-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U55103DL2014PTC284977
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office Address as per the MCA Records: A-95, S/F, Right Saide, Gali No. 10, Chandr Vihar, Mandawali Delhi East Delhi DL 110092
6.	Date of closure of Insolvency Resolution Process	19 th April, 2023
7.	Liquidation commencement date of corporate debtor	19 th April, 2023 (Certified copy of order received on 26.04.2023)
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Anil Tayal Reg. No: IBBI/IPA-001/IP-P01118/2018-2019/11818
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 201, Sagar Plaza, Plot no. 19, District Centre Laxmi Nagar, New Delhi, National Capital Territory of Delhi, 110092 E-Mail: caaniltayal@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: 201, Sagar Plaza, Plot no. 19, District Centre Laxmi Nagar, New Delhi, National Capital Territory of Delhi, 110092 E-Mail: funbars.cirp@gmail.com
11.	Last date for submission of claims	19 th May, 2023

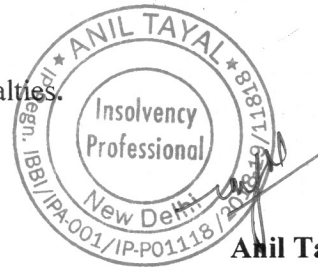
Notice is hereby given that the National Company Law Tribunal, New Delhi Bench-II, has ordered the commencement of liquidation of the **Funbars Hospitality Private Limited** on **19/04/2023** (Certified copy of Order received on 26.04.2023.)

The stakeholders of **Funbars Hospitality Private Limited** are hereby called upon to submit their claims with proof on or before **19/05/2023**, to the liquidator at the address mentioned against item No.10.



The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Anil Tayal
Liquidator of Funbars Hospitality Private Limited
Regn. No.: IBBI/PA-001/IP-P01118/2018-2019/11818
AFA Valid upto 09/03/2024
Reg. Address: 201, Sagar Plaza, Plot no. 19, District Centre
Laxmi Nagar, New Delhi, Delhi - 110092
E-Mail: aaniltayal@gmail.com

Date: 27.04.2023

Place: New Delhi

